

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO - 1415  
ANSWERED ON – 09/02/2026**

**Implementation of Green Schools**

1415. Smt. Dimple Yadav:

Adv Priya Saroj:

Shri Pushpendra Saroj:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of schools that have completed all 21 prescribed components for saturation of modern facilities, including ICT infrastructure, vocational laboratories and solar power installations, State-wise and district/UT-wise, particularly in Uttar Pradesh;
- (b) the total funds released and utilised for the implementation of Green Schools components, such as rainwater harvesting, waste management and nutrition gardens along with the number of schools that are yet to receive the first installment of the Central share, State-wise and district- wise, particularly in Uttar Pradesh;
- (c) whether any review has been undertaken to examine the low utilisation of funds during the last two financial years as compared to budgetary allocations if so, the details thereof along with the factors identified therefor; and
- (d) whether such utilisation trends have affected the timeline for achieving the target of 2027 in the country and if so, the corrective steps taken in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)**

(a): Pradhan Mantri Schools for Rising India (PM SHRI) is a centrally sponsored scheme which aims to strengthen more than 14,500 schools from amongst the existing schools managed by Central Government/State/UT Government/local bodies. These schools are to showcase all the initiatives of National Education Policy (NEP) 2020, be the exemplar schools, and also offer benchmarking leadership to other schools in the neighbourhood.

In alignment with the National Education Policy, 2020, PM SHRI scheme has a provision to saturate PM SHRI schools with 21 components namely computer lab/ICT lab/smart classrooms, library with good furniture, internet facility, vocational skill education, guidance and career counselling, fully equipped integrated science lab/physics lab/chemistry lab/biology lab, Furniture Availability, playground with well-equipped sports facilities, school innovation council, youth and eco club for mission life, Building as Learning Aid (BaLa) features and jaadui pitara for primary school children, 10 bagless days for students, child tracking software for tracking the children attendance, Clean Drinking Water, fully functioning handwashing facility and toilets, Girls' Toilets with Facility of Functional Vending Machine for Sanitary Pads, Organization of Self-Defense Training Sessions for Girls, green school

features, Capacity Building of School Principal/Teachers, Use of TLM (Teaching and Learning Materials) in Teaching, Issuance of ID Cards to Teachers and Students.

As informed by States/UTs, the list of percentage saturation of components amongst the 21 components in schools under PM SHRI Scheme is attached as **Annexure I**.

(b): PM SHRI scheme aims to develop PM SHRI schools as green schools by incorporating environment friendly aspects such as rainwater harvesting, energy efficient using solar panels and LED lightings, nutrition gardens with natural farming, waste management, plastic-free, water conservation and harvesting, study of traditions/practises related to protection of environment and awareness generation to incorporate an organic lifestyle. These interventions aim to create a sustainable and eco-friendly learning environment in schools across the nation.

In the FY 2025-26, a total central outlay of ₹ 5811.27 crore has been approved by Project Approval Board for various components including green school components for all the PM SHRI schools. The State/UT-wise allocation of funds for implementing green school components for FY 2025-26 is attached as **Annexure II**. Further, the PM SHRI Scheme has been onboarded on the Single Nodal Agency (SNA) SPARSH platform from FY 2025-26 for the States and UTs with legislature for fund flow and financial management and Mother Sanction of ₹ 2346.88 crore has been created to utilize the fund including green school components. Mother sanctions under the scheme are issued state-wise and not school-wise or component-wise.

(c) & (d): The Department of School Education & Literacy is implementing the Centrally Sponsored Scheme of PM SHRI scheme in partnership with all the States and UTs. Financial assistance is provided to all States and UTs for various components for implementation of the interventions as per norms. Accordingly, the annual plans are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme. The release of central share depends on the submission of the utilisation certificates, audit reports in respect of funds released earlier, physical and financial progress reports, State contributions and compliance with the scheme norms.

Further, the department undertakes following steps in the PM SHRI scheme to ensure utilisation of funds:

- i. Monitoring of expenditure through a separate PRABANDH Portal (<https://prabandh.education.gov.in/pmshtri/>) developed by NIC, enabling monitoring of utilisation and outcomes under various components approved by PAB.
- ii. Conduct of regular monthly reviews with States/UTs to assess progress.
- iii. A dedicated PM SHRI schools activities portal (<https://pmshtri.education.gov.in/sqaf/activities>) has been developed to capture real-time data from schools, including student-level outcomes, infrastructure readiness, component-wise saturation, and progress on key indicators.
- iv. A School Quality Assessment Framework (SQAF) has been developed as per the recommendations of National Education Policy (NEP), 2020, indicating the level of proficiency to be achieved by each PM SHRI school. SQAF is divided into six main domains, based on the six pillars of the PM SHRI scheme.
- v. Field visits by officials of the department for on-ground monitoring of the PM SHRI schools under the scheme.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1415 ANSWERED ON 09.02.2026 ASKED BY SMT. DIMPLE YADAV, ADV PRIYA SAROJ AND SHRI PUSHPENDRA SAROJ, HON'BLE MEMBERS OF PARLIAMENT REGARDING “IMPLEMENTATION OF GREEN SCHOOLS”**

As informed by States/UTs, the list of percentage saturation of components amongst the 21 components in schools under PM SHRI Scheme is placed below:

S.No.	States/UTs/KVS/NVS/NCERT	Percentage of Saturation of 21 NEP components (%)
1	Andaman & Nicobar Islands	96.09%
2	Andhra Pradesh	96.80%
3	Arunachal Pradesh	85.43%
4	Assam	96.89%
5	Bihar	60.52%
6	Chandigarh	100.00%
7	Chhattisgarh	97.93%
8	Dadra & Nagar Haveli and Daman & Diu	78.91%
9	Goa	88.89%
10	Gujarat	91.68%
11	Haryana	85.99%
12	Himachal Pradesh	96.91%
13	Jammu & Kashmir	93.73%
14	Jharkhand	82.33%
15	Karnataka	84.39%
16	KVS	94.62%
17	Ladakh	91.02%
18	Lakshadweep	96.82%
19	Madhya Pradesh	86.67%
20	Maharashtra	91.91%
21	Manipur	92.35%
22	Meghalaya	93.33%
23	Mizoram	94.80%
24	Nagaland	85.53%
25	NCERT	95.00%
26	NVS	100.00%
27	Odisha	95.06%
28	Puducherry	97.82%
29	Punjab	90.57%
30	Rajasthan	89.26%
31	Sikkim	96.92%
32	Telangana	93.85%
33	Tripura	94.77%
34	Uttar Pradesh	95.37%
35	Uttarakhand	91.52%
		<b>91.53%</b>

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**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1415 ANSWERED ON 09.02.2026 ASKED BY SMT. DIMPLE YADAV, ADV PRIYA SAROJ AND SHRI PUSHPENDRA SAROJ, HON'BLE MEMBERS OF PARLIAMENT REGARDING “IMPLEMENTATION OF GREEN SCHOOLS”**

The year-wise allocated funds to States/UTs/KVS/NVS/NCERT for implementing green school component under PM SHRI Scheme is placed below:

(Rs. in Lakhs)

S.No.	States/UTs/KVS/NVS/NCERT	Allocated Funds		
		2023-24	2024-25	2025-26
1	Andaman & Nicobar Islands	7.30	2.82	9.02
2	Andhra Pradesh	2014.02	1567.19	273.55
3	Arunachal Pradesh	130.00	146.34	154.02
4	Assam	963.60	1290.01	195.49
5	Bihar	0.00	0.00	643.72
6	Chandigarh	1.12	4.62	3.46
7	Chhattisgarh	262.64	155.51	117.47
8	Dadra & Nagar Haveli and Daman & Diu	19.98	8.27	26.19
9	Goa	41.26	37.12	1.40
10	Gujarat	827.94	403.75	38.04
11	Haryana	163.58	188.77	87.73
12	Himachal Pradesh	0.00	694.59	681.09
13	Jammu & Kashmir	387.62	698.90	286.60
14	Jharkhand	0.00	1587.08	545.01
15	Karnataka	673.01	1085.85	0.00
16	KVS	1722.87	2746.05	2431.38
17	Ladakh	29.21	32.75	18.05
18	Lakshadweep	11.36	2.57	3.96
19	Madhya Pradesh	131.47	249.79	413.33
20	Maharashtra	1352.49	1981.76	1217.22
21	Manipur	366.58	242.35	213.86
22	Meghalaya	59.12	120.13	121.33
23	Mizoram	33.67	32.76	39.48
24	Nagaland	4.30	11.02	4.43
25	NCERT	0.00	0.00	16.62
26	NVS	364.84	868.90	0.00
27	Odisha	0.00	457.98	777.24
28	Puducherry	8.96	6.24	8.64
29	Punjab	0.00	332.24	357.25
30	Rajasthan	526.35	656.67	465.56
31	Sikkim	94.23	21.71	30.54
32	Telangana	1780.00	2121.61	0.00
33	Tripura	36.72	101.86	19.16
34	Uttar Pradesh	2262.16	1818.53	1383.03
35	Uttarakhand	406.90	335.59	452.05
	<b>Total</b>	<b>14683.29</b>	<b>20011.31</b>	<b>11035.90</b>

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